

HIGH COURT OF DELHI
Sher Shah Road, New Delhi

No. _____/DHC/Gaz./G-7/2020

Dated:-

From

The Registrar General,
Delhi High Court,
New Delhi

To

The District & Sessions Judge,
South-West District,
Dwarka Courts,
New Delhi.

Sub.: Technical Resignation of Shri Avneesh Kumar from Delhi Judicial Service.

Sir,

I am directed to refer to letter dated 06.03.2020 of Shri Avneesh Kumar, an officer of Delhi Judicial Service received vide your endst. No. 2407/Misc./Judl/DWK/2020 dated 07.03.2020, on the above subject and to forward herewith a copy of notification No. F.6/16/2015-Judl./Vol.II/Suptlaw/731-736 dated 20.07.2020 of the Govt. of NCT of Delhi with the request to relieve Shri Avneesh Kumar from his present assignment, with immediate effect.

Yours sincerely,

(Rakesh Kumar)
Assistant Registrar (Gaz IIB)
for Registrar General


Encl:- As above

Endst. No. 1889 /DHC/Gaz./G-7/2020

Dated:- 22/7/2020

Copy forwarded for information and necessary action to:-

1. The District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.


Assistant Registrar (Gaz. IIB)

भारत सरकार
GOVERNMENT OF INDIA



दिल्ली राजपत्र Delhi Gazette

एस.ओ.डी.एन.अ-2007/2020-220595
SG-DL-4-2007/2020-220595

असाधारण
EXTRAORDINARY
शाधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

नं. 134]	दिल्ली, सोमवार, जुलाई 20, 2020/आषाढ़ 29, 1942	[रा.रा.के.वि. सं.70
No. 134]	DELHI, MONDAY, JULY 20, 2020/ASADHA 29, 1942	[N.C.T.D. No. 70

भाग IV
PART IV

राष्ट्रीय राजधानी राज्य क्षेत्र दिल्ली सरकार
GOVERNMENT OF THE NATIONAL CAPITAL TERRITORY OF DELHI

विधि, न्याय एवं विधायी कार्य विभाग
अधिसूचना

दिल्ली, 20 जुलाई, 2020

सं.फा. 6/16/2015-न्याय/पार्ट-11/अधी.विधि./731-736.—अद्यतन पञ्चाङ्गोचित दिल्ली न्यायिक सेवा नियमावली 1970 के संशोधनों के अनुसरण में राष्ट्रीय राजधानी क्षेत्र दिल्ली के उपराज्यपाल दिल्ली उच्च न्यायालय के न्यायाधीश श्री अश्वनीश कुमार का दिल्ली न्यायिक सेवा से तकनीकी तत्काल तत्काल समय से स्थानांतरण करने का आदेश के अंतर्गत उनके नाम पर

राष्ट्रीय राजधानी क्षेत्र दिल्ली के उपराज्यपाल
के आदेश के अंतर्गत उनके नाम पर

सत्यजित कुमार अग्रवाल, प्रधान सचिव (विधि, न्याय एवं विधायी कार्य)

DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS

NOTIFICATION

Delhi, the 20th July, 2020

No. F. 6/16/2015-Judl./Vol.II/Suptlaw/731-736.—In pursuance of the provisions of Delhi Judicial Service Rules, 1970 as amended up to date, the Lt. Governor of the National Capital Territory of Delhi, in consultation with the High Court of Delhi, is pleased to accept the technical resignation of Sh. Avneesh Kumar from the Delhi Judicial Services with immediate effect.

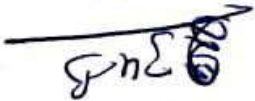
By Order and in the Name of the

Lt. Governor of the National

Capital Territory of Delhi,

SANJAY KUMAR AGGARWAL, Pr. Secy. (Law, Justice & L.A.)

nsh



OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No F.5 (2)/2020/ 16961- 996

Dated, Delhi the

23 JUL 2020

Sub:- **Technical Resignation of Sh. Avneesh Kumar from Delhi
Judicial Service.**

Copy forwarded for information and necessary action to :-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
4. The PRO, Tis Hazari Courts, New Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

(Ankur Jain)

Additional Sessions Judge/
Officer In-charge(Judicial)
For District & Sessions Judge(HQs),
Delhi

AJ